

THE HIGH COURT OF KERALA

A5-21804/2017

Kochi : 682-031
Dated : 16.11.2017Official Memorandum

Sub:- High Court establishment - Inclusion of the post of Registrar(Judicial) in Sub Division 1 of Division I of Rule 4 of the Kerala High Court Service Rules- amendment to the Kerala High Court Service Rules, 2007.

Ref: Rule 39 of the Kerala High Court Service Rules, 2007.

It is proposed to make the following amendments to the Kerala High Court Service Rules, 2007 namely:

"In the said Rules

- I. In Rule 4, under Sub Division 1 of Division I, after the category 7 Additional Director of Kerala Judicial Academy and before the category 8 Registrar(Administration), the following shall be inserted-

"7A. Registrar (Judicial)".

- II. In Rule 4, under Sub Division 2 of Division I, the existing entry against category No.1 shall be deleted.

- III. In Annexure I, under Sub Division 1 of Division I, after the category 7 and before the category 8, the following shall be inserted in columns (1) to (5):-

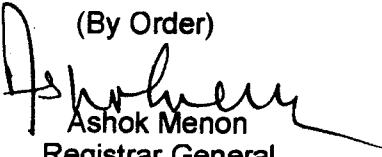
(1)	(2)	(3)	(4)	(5)
1	7A	Registrar (Judicial)	Promotion from among Joint Registrar and if no suitable hand is available for promotion, by deputation or by direct recruitment	1. Law Degree or Judicial Test(Higher) 2. In the case of a person recruited direct, he should be a practising advocate and should have so practised for a period of not less than 7 years.

- IV. In Annexure I, the existing entries against category 1 under Sub Division 2 of Division 1 shall be deleted."

The above amendments will have prospective effect only.

The members of the High Court Service are directed to file representations, if any, to the amendments proposed, to the A – Section, High Court on or before 30.11.2017.

(By Order)


Ashok Menon
Registrar General

(p.t.o.)

13/11/01

IT

- The Joint Registrars, High Court
- The Deputy Registrars, High Court
- The Finance Officer, High Court.
- The Protocol Officer, High Court
- The Public Relations Officer, High Court
- The Private Secretary to the Chief Justice, High Court.
- The Assistant Registrars and Chief Librarian, High Court
- The Additional Public Relations Officer, High Court
- The Accounts Officer, High Court
- The Confidential Assistants to the Registrars, High Court.
- The Confidential Assistant to the Additional Registrar (General Administration),
High Court

- All Officers and Sections, High Court.
- The Kerala Judicial Academy, Athani
- The Administrative Records Section, High Court
- The Notice Board, High Court (5 copies)
- The File/Stock File.